

**B. DEPARTMENT OF HIGHER EDUCATION  
(UCHCHATAR SHIKSHA VIBHAG)**

**I. Policy, Statistics and Coordination**

1. National Policy on Education
2. Central Advisory Board of Education
3. Statistics of School Education & Statistics of Higher & Technical Education.
4. Coordination on matters pertaining to Education handled in different Ministries/Departments, incl. Educational Planning, Finance and Management.

**II. University & Higher Education**

5. All matters pertaining to Universities & Collegiate Education, Education beyond the School (Plus Two) stage, except in the areas of medical and agriculture education and in such other branches as may be specifically assigned to some other Ministry/Department.
6. University Grants Commission
  - (a) Planned development of and Coordination & determination of standards in institutions of higher education and research;
  - (b) Research in Universities and in institutions working in areas of science, social sciences, history, philosophy, etc. which are established, recognized or aided by Central Government or by national-level bodies established or funded by the Central Government;
  - (c) Training and Continuing Education of teachers in Colleges & Universities;
  - (d) Production of University level text-books in Regional Languages;
  
  - (e) Rehabilitation and other problems relating to displaced teachers and students;

- (f) Grant of permission to teachers of Universities, colleges and institutions of higher learning to accept assignments abroad;
  - (g) General Policy regarding partial financial assistance to Scientists going abroad for studies in fields other than mathematics, nuclear science and atomic energy;
  - (h) Rural Higher Education;
  - (i) Grants-in-aid for post graduate studies in basic sciences, grants-in-aid for development of higher scientific and technological education and research in educational institutions; Grants-in-aid for fundamental research in science and technology; grants to individuals for fundamental research.
- 7. Central Universities
  - 8. National Research Professorships and Fellowships
  - 9. Institutions of higher learning other than Universities:
    - (a) Bodies known as ICSSR, ICHR, ICPR and NCRI
    - (b) IAS, Shimla
    - (c) TISS, Mumbai
  - 10. Association of Indian Universities.
  - 11. National Commission on Minority Educational Institutions.

## **II. Technical Education**

- 12. All matters pertaining to “technical education” as defined in the AICTE Act, 1987 (incl. For example, education in engg., technology, architecture, management and pharmacy at diploma, degree and higher levels).
- 13. Planned development of, and coordination and determination of standards in technical education.
- 14. AICTE
- 15. Council of Architecture

16. IITs, NITs, IIITs, IIMs, ISM Dhanbad, NIFFT, Ranchi, SPA, New Delhi, NITIE, Mumbai and other institutions of tech. education established, recognized or funded by the Department.
17. IISc, Bangalore and IISERs.
18. Training and Continuing Education of Teachers institutions of tech. education; NITTTRs.
19. Research in institutions of technical education.
20. Apprenticeship Training.
21. ASCI, Hyderabad

#### **IV. Languages**

22. Development and propagation of Hindi, incl. Multi-lingual dictionaries and grant of financial assistance for teaching and promotion of Hindi.
23. Propagation and development of Sanskrit and other classical languages.
24. Promotion of other languages included in the VIIIth Schedule of the Constitution, and of other modern Indian languages, including through grant of financial assistance.
25. Promotion of scientific and technical terminology in Hindi and all Indian Languages.
26. Coordinate the Development of Indian Languages by conducting research in areas of Language analysis, pedagogy, language technology and language use in society.
  
27. Grant of financial assistance for English Language Teaching Institutes and District Centers for English.

#### **V. Book Promotion & Intellectual Property Rights**

28. Promotion & Development of Books, incl. Promotion of publication of good quality books at affordable prices; Matters connected with the Book Publishing Industry (excl. stationery, paper and newsprint industries, with which the Ministry of Commerce & Industry is concerned).
29. National Book Trust.
30. The Copyright Act, 1957, (14 of 1957), and the International Convention of Copyrights.
31. Intellectual Property Rights in regard to matters dealt with by the Ministry (incl. Matters concerning WIPO).

#### **VI. Scholarships**

32. Scholarship Scheme for College & University students for study in India but excluding science scholarships and caste and community-based scholarships (e.g. those offered to SCs, STs, OBCs, Minorities, etc.)
33. Scholarships offered by foreign universities for study in mutually agreed subjects to Indian students for study abroad.

#### **VII. International Cooperation/Relation/Affairs**

34. UNESCO, Permanent Delegation of India to UNESCO, and Indian National Commission for Cooperation with UNESCO.
35. Auroville Foundation.
36. Educational Exchange Programmes with other countries.
37. Exchange of students, scholars, researchers, teachers, etc. between India and foreign countries.
38. Operations of Foreign Education Providers in India in the areas dealt with by the Department.
39. Matters (incl. Scholarships) pertaining to Indian students, teachers and researchers studying/working abroad, Education wings of Indian Missions abroad.

40. Admission of foreign students in Indian institutions.
41. Holding of foreign examinations in India.
42. All matters connected with foreign students, teachers and researchers studying/working in India, except in respect of branches like agriculture and medical education which are handled by other Departments/Ministries.
43. The Architects Act, 1972 (20 of 1972).
44. Matters concerning GATS and WTO in so far as they relate to subjects dealt with by the Department.
45. International Student Houses in India and abroad.
46. International Students mobility and welfare.

**VIII. Miscellaneous**

47. Grants-in-aid to State Governments, autonomous bodies and non-govt. institutions in pursuance of the objectives and policies of the Department in the area of work allocated to it.
48. Recognition of qualifications for purposes of recruitment to posts under the Government of India.